

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
IB-602/ND/2020

IN THE MATTER OF:

MahavirSinghal

Vs.

International land Developers pvt ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. K S Arya

For the Respondent :

ORDER

In course of hearing, it appears that the Ld. Counsel is not properly ready to place the matter, so, he is well advised to get himself prepared properly before the next date of hearing and satisfy the Bench if any query made. List the matter on **20.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)